

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2016 &
IA NO. 680 2016**

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. HINDALCO Industries Ltd. ...Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Bhargava
Mrs. Vanita Bhargava
Mrs. Abhisar Bairagi

Counsel for the Respondent(s) : Mr. P. V. Dinesh
Ms. Arushi Singh for R.2

Ms. Athira G. Nair
Ms. Nishe Rajan Shonkar for R.3

Mr. Abhinav Raghuanshi
Ms. Sagarika Rawat for R.4

ORDER

As agreed by learned counsel for the parties, list the matter on **19.04.2017**. Interim order to continue till then.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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